GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2367
ANSWERED ON:23.08.2013
CONTENTS OF SKIMMED MILK POWDER
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether mixing of skimmed milk powder and white butter in packaged milk is allowed as per the standards fixed by the Food Safety Standard Authority of India (FSSAI) and if so, the details thereof;
- (b) whether such information is provided on the milk packets by the respective private/cooperative dairies;
- (c) if so, the details thereof and, if not, the action taken by the FSSAI against the defaulting dairies; and
- (d) the concrete steps taken by the Government to ensure transparency in the matter and also to check adulteration of milk?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): As per Regulation 1.2 & 2.1.1 (1) Food Safety and Standards (Food Products Standards and Food Additives), Regulations, 2011, milk solids (skimmed milk powder and white butter) are allowed independently in Standardised Milk, Recombined Milk, Toned Milk. Double Toned Milk and Full Cream Milk. Details are annexed.
- (b) & (c): Every pre-packaged food is required to follow the labelling requirements laid down as per clause 2.2.2 (2) of Food Safety and Standards (Packaging and Labelling), Regulations, 2011.
- (d): The State / U.T Governments are responsible for implementation of the Food Safety and Standards Act, 2006, Rules & Regulations, 2011. They have been requested from time to time to keep a strict vigil on quality / adulteration of food products including milk and milk products for presence of adulterants and take necessary action against such unscrupulous traders. To curb the menace of food adulteration regular surveillance, monitoring & sampling of food products is undertaken by State / UT Governments under Food Safety and Standards Act, 2006.